পজীত ৰ বৰৰ ক ১২ ০০ Registered No. A-12

The assaul co opera

1138 THE ASSAUL GAZETTE, EXTENDED REPLACED



The Assam

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কতৃত্বৰ শ্ৰাৰা প্ৰকাশিত

PUBLISHED BY AUTHORITY

Re 205 No. 205 দিশপুৰ, শুক্ৰবাৰ, 23 নবেম্বৰ, 1990, 2 আছোণ, 1912 (শক) Dispur, Friday, 23rd November, 1990, 2nd Agrahayan 1912 (S. E.)

GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT: LEGISLATIVE BRANCH

NOTIFICATION

The 22nd November 1990

No. LGL. 61/90/10.—The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

ASSAM ACT No. XIX OF 1990 (Received the assent of the Governor on 21st November, 1990.)

THE ASSAM CO-OPERATIVE SOCIETIES (AMENDMENT) ACT 1990.

Pallo

An

Act

further to Amend the Assam Co-operative Societies Act 1949.

Preamble Whereas it is expedient further to amend the Assam Co-operative Societies Act, 1949, hereinafter referred to as the principal Act, in the manner hereinafter appearing;

It is hereby enacted in the Forty-first Year of the Republic of India as follows:—

Short title 1. (1) This Act may be called the Assam Cooperative extent and commence—ment. Act, 1990.

- (2) It shall have the like extent as the principal Act.
- (3) It shall come into force at once.

Amendment 2. In the principal Act, in section 32, for the existing of section 32 clause (a) of sub-section (I), the following shall be sub-Act I. of 1950 stituted, namely:—

"(a)—electing members to the Administrative Council,
Managing body and other Committees of the Society, the
Chairman, Vice-Chairman and other office bearers, as may
be provided in the bye-laws, and fixing such fees, salaries
or other remuneration as prescribed in the bye-laws:

Provided that the State Government may prescribe by rules the tenure of office of the elected members of the Administrative Council, Managing body and other Committees and also the qualifications necessary for the office bearers and the employees."

K. LASKAR,
Secretary to the Govt. of Assam.
Legislative Department.